

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA 1645/2001

New Delhi, this the 12th day of August, 2002

Hon'ble Dr. A. Vedavalli, Member (J)  
Hon'ble Sh. Govindan S. Tamai, Member (A)

1. Sh. S.N. Rohilla  
S/o Late Sh. Amar Singh  
H.No.29/427, Street No.2  
Dev Nagar, Sonepat  
Haryana.
2. Sh. C.M. Jha  
S/o Sh. Singhesh Wadhwa  
1228 - Gulabi Bagh  
Delhi Admn. Flats  
Delhi.
3. Sh. Tariqsalam  
S/o Sh. Abdussalam  
4-C, Pocket-B  
Dilshad Garden  
Delhi - 110 095.
4. Sh. A.D. Bassi  
S/o Late Sh. Magi Ram  
A-151, Raja Park  
Khanpur-Devli Road  
New Delhi - 110 062.
5. Sh. Chander Prakash Kashyap  
S/o Late Sh. Mohan Lal  
R/o 2-A, R.B.I. Colony  
Shalimar Bagh  
Delhi - 110 088.
6. Sh. Amar Singh Atal  
S/o Late Sh. Budh Ram  
51/4601, Raigarhpora  
Karol Bagh, Delhi - 110 005.

...Applicants

(None present)

V E R S U S

1. Govt. of NCT of Delhi  
through Chief Secretary  
5, Shamnath Marg, Delhi.
2. Principal Secretary (Finance)  
Govt. of NCT of Delhi  
5, Shamnath Marg, Delhi.
3. Principal Controller of Accounts  
Gokhle Marg, Delhi.
4. Commissioner of Sales Tax  
Govt. of NCT of Delhi  
Bikrikar Bhawan,  
I.P.Estate, New Delhi - 110 002.

...Respondents

(By Advocate Sh. Ajesh Luthra)

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By Hon'ble Dr. A. Vedavalli, Member (J)

None for the applicants even on the second call.

2. It is seen that none has appeared on behalf of the applicants even on the earlier occasions, namely, 1-5-2002 and 11-7-2002.

3. In the circumstances, it appears that the applicants are not interested in pursuing this OA further. OA is, therefore, dismissed for default and non-prosecution.

A. Vedavalli

(DR. A. VEDAVALLI)  
MEMBER (J)

/vksn/

(GOVINDAN S. TAMPI)  
MEMBER (A)